of which are available in the Parliament Library.

The new season for excavations has just started and the results will be known only after the end of the financial year.

JOINT CADRES FOR STATES

*535. Shri Anandchand: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are considering any scheme under which all part 'C' States will be allotted joint cadres of IAS and IPS officers with the neighbouring part 'A' or part 'B' States; and

(b) if so, when the scheme is likely to be implemented?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Certain proposals for constitution of joint cadres of the All India Services were considered by the Government of India. No final decision has however been reached, and the matter is being pursued.

विहार को सहावता

#४२६. श्री बी० पी० सिंह : क्या हिएका मंत्री यह बताने की कृपा करांगे कि :

(क) चाल् वित्तीय वर्ष में विहार सरकार को प्राथमिक, माध्यमिक और उच्च शिद्धा के लिये अलग-अलग कितनी सहायता दी गयी हैं ; और

(स) क्या इस सहायता में बुनियादी तालीम के लिये कोई रकम निश्चित कर दी गयी हैं ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A sum of Rs. 16,19,484 has been sanctioned as Central Government's subsidy to the Government of Bihar for primary education and Rs. 1,46,515 for secondary education. No grant has been paid for higher education.

(b) Yes.

ESTATE DUTY

•538. Shri Ganpati Ram: Will the Minister of Finance be pleased to state the number of cases of evasion of Estate Duty, detected and the general difficulties, if any, experienced by Government in the assessment of value of property and in the tax collection?

The Deputy Minister of Finance (Shri M. C. Shah): No case of evasion has come to notice so far, and no difficulty has yet been encountered in assessing the value of property and tax collection.

Opium

***539. Sardar Iqbal Singh:** Will the Minister of Finance be pleased to lay a statement on the Table of the House, showing the amount of revenue received from opium cultivation in India in 1952-53 and 1953-54?

The Deputy Minister of Finance (Shri A. C. Guha): A statement showing the revenue derived by the Central Government from opium during 1952-53 and 1953-54 is placed on the Table of the House. [See Appendix III, annexure No. 11.]

ARABIC TRANSLATION OF 'SHAKUNTALA'

•540. Shri G. L. Chaudhary: Will the Minister of Education be pleased to state the amount of money that Government had to incur for purchasing the copy-right of the Arabic translation of the Kalidas's Shakuntala?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Government of India have purchased the copy-right of six manuscripts including that of Shakuntala at a cost of Rs. 80,000 and no apportionment of cost for each of the manuscripts has been made.

REQUEST FOR AID (BIHAR)

*547. Shri S. N. Das: Will the Minister of Education be pleased to state:

(a) whether the Government of Bihar have sought the assistance of